

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 64/99

DATE OF ORDER : 5-12-2000

Between :-

Smt. K.P.V. Ramana

...Applicant

And

1. The Sub Divisional Engineer,
Junction Cable Maintenance,
Telecom District,
Vijayawada.- 520 001.
2. The General Manager,
Telecom District,
Vijayawada - 520 010.
3. The Chief General Manager,
Telecommunications, AP,
Hyderabad-500 001.
4. The Director General, Telecom
(rep. Union of India),
New Delhi - 110 001.

...Respondents

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Counsel for the Applicant : Shri C. Suryanarayana

Counsel for the Respondents : Shri B.N. Sarma, Sr. CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI M.V.NATARAJAN : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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Heard Sri C.Suryanarayana, learned counsel for the applicant and Sri B.N.Sharma, learned standing counsel for the respondents.

2. The learned counsel Sri C.Suryanarayana on behalf of the applicant submits that the applicant does not desire to pursue this O.A. any further. Hence the MA 778/2000 and OA are dismissed as withdrawn. No order as to costs.

M.V.Natarajan
(M.V.NATARAJAN)

Member (A)

D.H.Nasir
(D.H.NASIR)
Vice-Chairman

Dated: 5th December, 2000.
Dictated in Open Court.

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